

## PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

**Sub:HIGH COURT OF ANDHRA PRADESH – ESTABLISHMENT – Smt. T. Sukanya, Court Master, High Court of Andhra Pradesh – Appointed as Private Secretary to the Hon’ble Chief Justice, High Court of Andhra Pradesh, on co-terminus basis, with the office of the Hon’ble Acting Chief Justice - Orders – Issued.**

**Read:** High Court’s proceedings ROC.No.399/2023-Estt., dated 12-05-2023.

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### **ORDER : ROC.No.455/2023-Estt., Dated 29-05-2023**

The Hon’ble Acting Chief Justice is pleased to pass the following order:-

Under Rule 5 of the Service Rules of High Court of Andhra Pradesh, 2019, Smt. T. Sukanya, Court Master, High Court of Andhra Pradesh, is appointed as **Private Secretary to the Hon’ble Chief Justice**, High Court of Andhra Pradesh (Category 3 (c) of Division-I), on co-terminus basis, with the office of the Hon’ble Acting Chief Justice, in the time scale of pay of Rs.87480-2240-89720-2390-96890-2540-104510-2700-112610-2890-121280-3100-130580-3320-140540-3610-154980-3900-170580.

The above appointment is made on co-terminus basis with the office of the Hon’ble Acting Chief Justice without any preferential claim to future promotion or seniority.

Smt. T. Sukanya, Court Master, shall take charge of the new post from Sri M. Rudraroop Reddy, Private Secretary to the Hon’ble Chief Justice, in the afternoon of 29-05-2023, who is appointed as Principal Private Secretary to the Hon’ble Chief Justice.

  
**REGISTRAR GENERAL**

To  
The Officers – concerned.

Copy to:

1. The Principal Secretary to the Hon’ble the Chief Justice (for placing before the Hon’ble Acting Chief Justice).
2. All the P.Ss to Hon’ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh, Amaravati.

4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.  
**(with a request to direct the concerned to upload the above proceedings on the High Court's website).**
5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Officers/Section Heads, High Court of Andhra Pradesh, Amaravati.
7. All the Unit Heads in the State of Andhra Pradesh (with a request to circulate the same to the Judicial Officers working under their control).
8. The Director, A.P. Judicial Academy, Mangalagiri, Guntur District.
9. The Member Secretary, A.P. State Legal Services Authority, High Court Buildings, Amaravati.
10. The Secretary, A.P. High Court Legal Services Committee, High Court Buildings, Amaravati.
11. The Secretary to Governor for the state of Andhra Pradesh.
12. The Chief Secretary to the Government, Government of Andhra Pradesh.
13. The Secretary to Government, Law (L.A. & J – Home Courts) Department, Government of Andhra Pradesh.
14. The Advocate General, Andhra Pradesh.
15. The Secretary, Bar Council of Andhra Pradesh.
16. The Public Prosecutors, High Court of Andhra Pradesh.
17. The President, A.P. High Court Employees Association.